

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/30230/2024 ARBA/12/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY	AJIT KUMAR MOHANTY VS	// () //
2	D-ARBA/30241/2024 ARBA/13/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY NATIONAL HIGHWAYS	AJIT KUMAR MOHANTY VS	// () //
3	D-ARBA/30275/2024 ARBA/14/2024	PUSPAMITRA MISHRA VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// () //
4	D-BLAPL/19541/2024 BLAPL/7392/2024	AKASH MUKHERJEE VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000337/2023
5	D-BLAPL/20716/2024 BLAPL/7393/2024	KULU BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /242 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000374/2024
6	D-BLAPL/21525/2024 BLAPL/7394/2024	PINKU SAHOO @ PINTU SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000064/2024
7	D-BLAPL/19525/2024 BLAPL/7395/2024	RAMESH SUNA VS STATE OF ODISHA	BIDYADHAR PANDA VS	BURLA /262 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/0000255/2015
8	D-BLAPL/21543/2024 BLAPL/7396/2024	BIBEKANANDA SWAIN @ KUNA @ JACKY VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /336 /2023 A.D.J.,KENDRAPARA(Kendrapara) ST/0000033/2024
9	D-BLAPL/21544/2024 BLAPL/7397/2024	GURA HO VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /53 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000004/2024
10	D-BLAPL/21603/2024 BLAPL/7398/2024	DEEPAK KUMAR VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000072/2022
11	D-BLAPL/20997/2024 BLAPL/7399/2024	DIPU NAIK @ SUDHAKAR NAYAK VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	NAYAGARH /77 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000261/2024

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12	D-BLAPL/21691/2024 BLAPL/7400/2024	PAPUNI DAS @ PAPU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /43 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000010/2024
13	D-BLAPL/21701/2024 BLAPL/7401/2024	DILIP KUMAR SATAPATHY @ MITU VS STATE OF ODISHA	SOUGAT DASH VS	JAGATPUR /391 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000154/2023
14	D-BLAPL/21303/2024 BLAPL/7402/2024	ROHIT HARIJAN VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JAIPATNA /132 /2024 J.M.F.C, JAIPATNA(Kalahandi) CT/0000185/2024
15	D-BLAPL/21905/2024 BLAPL/7403/2024	ATUL PANDIT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KULIANA /115 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000039/2024
16	D-BLAPL/20119/2024 BLAPL/7404/2024	SANTOSH DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /80 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000254/2024
17	D-BLAPL/20768/2024 BLAPL/7405/2024	RAKESH KALO @ PINNTU VS STATE OF ODISHA	DEEPAK PATEL VS	JHARSUGUDA /119 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000008/2024
18	D-BLAPL/21061/2024 BLAPL/7406/2024	RATNAKAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /122 /2024 J.M.F.C,TANGI(Khordha) GR/0000323/2024
19	D-BLAPL/21430/2024 BLAPL/7407/2024	JITENDRA @ MAMA DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /203 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000510/2024
20	D-BLAPL/21596/2024 BLAPL/7408/2024	MANA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /119 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000115/2023
21	D-BLAPL/21173/2024 BLAPL/7409/2024	RAHUL SHA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
22	D-BLAPL/21655/2024 BLAPL/7410/2024	MANISH KUMAR YADAV VS STATE OF ODISHA	SARADA PRASAD DASH VS	BERHAMPUR TOWN /209 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001186/2023
23	D-BLAPL/21688/2024	GADA MAJHI	S.S.RAY (2)	PUTASINGH /18 /2021

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	BLAPL/7411/2024	VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada) TR/000035/2021
24	D-BLAPL/21333/2024 BLAPL/7412/2024	BUTU @ NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /328 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000752/2024
25	D-BLAPL/21741/2024 BLAPL/7413/2024	LAL SAHAB VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000087/2024
26	D-BLAPL/21336/2024 BLAPL/7414/2024	GOPINA KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /40 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000080/2024
27	D-BLAPL/21776/2024 BLAPL/7415/2024	NILU @ NIRANJAN ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /179 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000369/2024
28	D-BLAPL/21373/2024 BLAPL/7416/2024	SANIA DISARI @ BURUDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /178 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000216/2024
29	D-BLAPL/21781/2024 BLAPL/7417/2024	BABBAL @ SHARUN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BANGOMUNDA /225 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000419/2023
30	D-BLAPL/21799/2024 BLAPL/7418/2024	AULA SEKHAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CHAMPUA /80 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000208/2024
31	D-BLAPL/21794/2024 BLAPL/7419/2024	DAMARU SISA @ DAMRU SISA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /107 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000064/2022
32	D-BLAPL/20162/2024 BLAPL/7420/2024	SADHURAM HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /61 /2015 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000347/2015
33	D-BLAPL/21855/2024 BLAPL/7421/2024	TRILOCHAN SA @ KENDA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH SADAR /107 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000249/2023
34	D-BLAPL/20799/2024 BLAPL/7422/2024	VIJAY GUPTA VS	SUNIL KUMAR PANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)

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35	D-BLAPL/21858/2024 BLAPL/7423/2024	STATE OF ODISHA PENE @ HARISH DHAREI VS	DHIRENDRA KUMAR MOHAPATRA VS	2(A)CC/0000035/2024 SUNDARGARH TOWN /160 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar
36	D-BLAPL/21861/2024 BLAPL/7424/2024	STATE OF ODISHA BASANTA KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	Spl/0000061/2024 POLASARA PS /402 /2022 ADJ,KODALA(Ganjam)
37	D-BLAPL/21862/2024 BLAPL/7425/2024	STATE OF ODISHA NARESH JENA @ NARI VS	PRAVASH CHANDRA JENA VS	ST/0000046/2023 PURI SADAR /150 /2023 SPECIAL JUDGE, PURI(Puri)
38	D-BLAPL/21431/2024 BLAPL/7426/2024	STATE OF ODISHA PRIYARANJAN DIGAL VS	SUSANTA KUMAR BARAL VS	TR/0000055/2023 PHIRINGIA /138 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
39	D-BLAPL/21947/2024 BLAPL/7427/2024	STATE OF ODISHA JITU MAJHI VS	MAHES DAS VS	CT/0000463/2024 TUMUDIBANDHA /93 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama
40	D-BLAPL/21793/2024 BLAPL/7428/2024	STATE OF ODISHA KILLO PURUSHUTI @ KHILLO PURUSHUTI VS	JUGALA KISHORE PANDA VS	Spl/0000142/2024 CHITRAKONDA /145 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
41	D-BLAPL/21956/2024 BLAPL/7429/2024	STATE OF ODISHA LILU ADA VS	SUSHANTA KUMAR JOSHI VS	Spl/0000165/2022 SINDHIKELA PS /144 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM
42	D-BLAPL/21963/2024 BLAPL/7430/2024	STATE OF ODISHA SATYA RANJAN MOHANTY VS	SUBHASIS SAMAL VS	GR/0000251/2024 LAXMISAGAR P.S. /379 /2024 J.M.F.C. IV BHUBANESWAR(Khordha)
43	D-BLAPL/21907/2024 BLAPL/7431/2024	STATE OF ODISHA SAGEN SOREN @ HEMBRAM VS	BASANTA KUMAR DAS VS	CT/0000805/2024 JHARPOKHARIA /102 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj
44	D-BLAPL/21964/2024 BLAPL/7432/2024	STATE OF ODISHA SIMANCHAL GOUDA VS	BIJAY KUMAR BEHERA VS	Spl/0000029/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANE
45	D-BLAPL/21966/2024 BLAPL/7433/2024	STATE OF ODISHA RAKESH NAIK @ RAKESH NAYAK @ RAJESH NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TR/0000387/2024 / /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000417/2023

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46	D-BLAPL/21909/2024 BLAPL/7434/2024	SIBA DAS @ SIVA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /132 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000311/2024
47	D-BLAPL/21983/2024 BLAPL/7435/2024	BHANU PRATAP YADAV VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001630/2023
48	D-BLAPL/21914/2024 BLAPL/7436/2024	BIJU @ BIJAYA KUMAR MANDAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /3 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000006/2024
49	D-BLAPL/21920/2024 BLAPL/7437/2024	MANU SWAMI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ANGUL TOWN /588 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001119/2024
50	D-BLAPL/21984/2024 BLAPL/7438/2024	DEBANANDA BHADRA @ KUTU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI /52 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000003/2024
51	D-BLAPL/21922/2024 BLAPL/7439/2024	JICHENDRA PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000389/2024
52	D-BLAPL/21985/2024 BLAPL/7440/2024	SRIKANTA @ SHREEMANTA NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /182 /2024 J.M.F.C.,SINAPALI(Nuapada) CT/0000180/2024
53	D-BLAPL/21945/2024 BLAPL/7441/2024	KAJIA @ PRAMOD KUMAR RATH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /97 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000055/2024
54	D-BLAPL/21973/2024 BLAPL/7442/2024	ANIL KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000094/2024
55	D-BLAPL/21032/2024 BLAPL/7443/2024	DILIP KUMAR ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	BHADRAK RURAL /304 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000035/2024
56	D-BLAPL/21974/2024 BLAPL/7444/2024	AVINASH CHAUHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000095/2024
57	D-BLAPL/22034/2024	LIPU BEHERA	BISWA ABHUSAN DAS	MADHUPATNA /123 /2021

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	BLAPL/7445/2024	VS STATE OF ODISHA	VS	1ST ADJ,CUTTACK(Cuttack) Spl/0000014/2021
58	D-CMP/29274/2024 CMP/796/2024	T.JITESH KUMAR PATRO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),KODALA(Ganjam) CS/0000061/2021
59	D-CMP/27732/2024 CMP/797/2024	CHARULATA RATSINGH VS SUKANTA KUMAR RATSINGH	AJODHYA RANJAN DASH VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur) Fao/0000035/2021
60	D-CMP/28334/2024 CMP/798/2024	DILLIP KUMAR PATI VS BASUDEV SETHI @ SETHY	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000264/2023
61	D-CMP/31085/2024 CMP/799/2024	SANJAYA KUMAR PANDA VS SANGHAMITRA PANDA	DAYANANDA MOHAPATRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Fao/0000020/2023
62	D-CMP/31171/2024 CMP/800/2024	KALINGA BAKERY PVT. LTD., BBSR VS NIHARIKA PALTA SINGH	DIPTI RANJAN MOHAPATRA VS	// 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE Fao/0000062/2023
63	D-CMP/31191/2024 CMP/801/2024	NIHAR RANJAN PATTNAIK VS MANORANJAN PATTNAIK	BIKRAM SENAPATI VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESWAR Fao/0000172/2023
64	D-CMP/31318/2024 CMP/802/2024	SITA DASH VS BASANTA KUMAR DASH	MAHESWAR MOHANTY VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000051/2017
65	D-CMP/31310/2024 CMP/803/2024	JITENDRA NAYAK VS DURYODHAN NAYAK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000652/2022
66	D-CONTC/30770/2024 CONTC/5568/2024	KRUSHNA SAGARIA VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// () //
67	D-CONTC/30801/2024 CONTC/5569/2024	GURUBARU BEHERA VS ALOK KAR,ADDL. SECY. W.R DEPT.	ADV. VS	// () //
68	D-CONTC/30810/2024 CONTC/5570/2024	JAGADISH NIAL VS	ADV. VS	// ()

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69	D-CONTC/30811/2024 CONTC/5571/2024	ALOK KAR, ADDL. SECY. W.R DEPT. SUDARSHAN BEMAL VS	ADV. VS	// // ()
70	D-CONTC/30872/2024 CONTC/5572/2024	ALOK KAR,ADDL. SECY. W.R DEPT SHYAMLAL DEEP VS	ADV. VS	// // ()
71	D-CONTC/30874/2024 CONTC/5573/2024	ANU GARG, IAS JANMEJEYA NAIK VS	ADV. VS	// // ()
72	D-CONTC/30883/2024 CONTC/5574/2024	ANU GARG, IAS GAGANBIHARI DEEP VS	ADV. VS	// // ()
73	D-CONTC/30884/2024 CONTC/5575/2024	ANU GARG, IAS SUDAM MEHER @ SUDAM MAHARA VS	ADV. VS	// // ()
74	D-CONTC/27470/2024 CONTC/5576/2024	ANU GARG, IAS DEBASISH SAMAL VS	ADV. VS	// // ()
75	D-CONTC/30963/2024 CONTC/5577/2024	AKRURA BARIK, O.E.S. KHETRABASI NAIK VS	ADV. VS	// // ()
76	D-CONTC/27466/2024 CONTC/5578/2024	MINAKSHI BEHERA, DY.SECY. HOME DEPT. NARESH KUMAR SAHU VS	ADV. VS	// // ()
77	D-CONTC/30989/2024 CONTC/5579/2024	AKRURA BARIK, O.E.S. HEMA DAL @ BHOI VS	ADV. VS	// // ()
78	D-CONTC/25580/2024 CONTC/5580/2024	ALOK KAR,ADDL. SECY.,W.R DEPT. SURENDRA KUMAR BHUYAN VS	ADV. VS	// // ()
79	D-CONTC/26267/2024 CONTC/5581/2024	ARAVIND AGARWAL,IAS ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK VS ROHIT KUMAR LENKA, I.P.S.	ADV. VS	// // () //

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80	D-CONTC/29149/2024 CONTC/5582/2024	SOUBHAGYA KUMAR NAYAK VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0 //
81	D-CONTC/27631/2024 CONTC/5583/2024	TAPAN KUMAR SAHOO VS PUSHPASHREE SANDIL, TAHASILDAR, KUJANGA	HEMANTA KUMAR RATSINGH VS	// 0 //
82	D-CONTC/29333/2024 CONTC/5584/2024	SAILABALA LENKA VS KSHETRAMOHAN SWAIN,TAHASILDAR ATHAGARH	ADV. VS	// 0 //
83	D-CONTC/28659/2024 CONTC/5585/2024	HARAPRIYA MISHRA VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
84	D-CONTC/29551/2024 CONTC/5586/2024	DIBA PATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/26246/2024 CONTC/5587/2024	SANDHYARANI MISHRA VS ASWATHY S.COMMISSIONER -CUM- SECRETARY	SOUMIK SPANDAN TRIPATHY VS	// 0 //
86	D-CONTC/29560/2024 CONTC/5588/2024	DINAMANI SA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/29481/2024 CONTC/5589/2024	PRAVAT KUMAR MOHAPATRA VS SURESH KUMAR VASHISTH,IAS	ADV VS	// 0 //
88	D-CONTC/28399/2024 CONTC/5590/2024	BIDYUTLATA ROUT VS DEVIDUTTA BISWAL	SASWATI MOHAPATRA VS	// 0 //
89	D-CONTC/29480/2024 CONTC/5591/2024	HARAMANI MOHANTY VS SURESH KUMAR VASHISTH, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/29478/2024 CONTC/5592/2024	SOUDAMINI MOHANTY VS SURESH KUMAR VASHISTH,IAS	ADV VS	// 0 //
91	D-CONTC/29456/2024	MADHUSMITA GANTAYAT	RAJIB LOCHAN PATTNAIK	//

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	CONTC/5593/2024	VS STATE OF ODISHA	VS	0 //
92	D-CONTC/29465/2024 CONTC/5594/2024	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDUCATION AND VOCATIONAL VS RAGHURAM IYER, I.A.S.	ADV. VS	0 //
93	D-CONTC/27070/2024 CONTC/5595/2024	RAJU MAHANTA VS ANU GARG, I.A.S.	ADV. VS	0 //
94	D-CONTC/27077/2024 CONTC/5596/2024	RAMESH CHANDRA DEHURY VS ANU GARG, I.A.S.	ADV. VS	0 //
95	D-CONTC/27072/2024 CONTC/5597/2024	ANTARYAMI SAHOO VS ANU GARG, I.A.S.	ADV. VS	0 //
96	D-CONTC/27080/2024 CONTC/5598/2024	LOKANATH DEHURY VS SUMAN KUMAR MOHANTY	ADV. VS	0 //
97	D-CONTC/27727/2024 CONTC/5599/2024	GODABARI PATTANAİK, OAS I VS PRADEEP JENA, CHIEF SECY., GOVT. OF ODISHA	MANOJ VERMA VS	0 //
98	D-CONTC/27081/2024 CONTC/5600/2024	NAROTTAM SAHOO VS ANU GARG, I.A.S.	ADV. VS	0 //
99	D-CONTC/27768/2024 CONTC/5601/2024	BATAKRUSHNA SAHOO VS ANU GARG, I.A.S.	ADV. VS	0 //
100	D-CONTC/27082/2024 CONTC/5602/2024	BAIKUNTHA SAHU VS ANU GARG, I.A.S.	ADV. VS	0 //
101	D-CONTC/27772/2024 CONTC/5603/2024	SUKRU@SUKURU SAHOO VS ANU GARG, I.A.S.	ADV. VS	0 //
102	D-CONTC/27084/2024 CONTC/5604/2024	SUDHAKAR BEHERA VS	ADV. VS	0 //

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103	D-CONTC/27765/2024 CONTC/5605/2024	ANU GARG(IAS) MADHUSUDAN BEHERA VS BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, W.R DEPT	ADV. VS	// // ()
104	D-CONTC/27786/2024 CONTC/5606/2024	BHRAMARBAR SAMAL VS ANU GARG,IAS	ADV. VS	// // ()
105	D-CONTC/28565/2024 CONTC/5607/2024	PARSURAM PRADHAN VS BHABANI SHANKAR CHAYANI, DIRECTOR, H.E. DEPT., BBSR	ADV VS	// // ()
106	D-CONTC/27666/2024 CONTC/5608/2024	JAGANNATH MALLICK VS RANJAN KUMAR DAS, I.A.S.	SANTOSH KUMAR NANDA VS	// // ()
107	D-CONTC/28569/2024 CONTC/5609/2024	DHIREN KUMAR SAHOO VS BHABANI SHANKAR CHAYANI, DIRECTOR, H.E. DEPT.	DEBENDRA NATH MISRA VS	// // ()
108	D-CONTC/30732/2024 CONTC/5610/2024	ANJALI MOHANTY VS DR. DHARANIDHAR NANDA,DIRECTOR HIGHER EDUCATION	DR.BINODA KUMAR MISHRA VS	// // ()
109	D-CONTC/30886/2024 CONTC/5611/2024	RAJESWAR THAKUR VS VIR VIKRAM YADAV, IAS	ADV. VS	// // ()
110	D-CONTC/30903/2024 CONTC/5612/2024	MEENA DAS VS ASWATHY S.,IAS	PRASANNA KUMAR NANDA VS	// // ()
111	D-CONTC/30991/2024 CONTC/5613/2024	GANESH SETHI VS ALOK KAR, ADDL. SECY. W.R DPET.	ADV. VS	// // ()
112	D-CONTC/30208/2024 CONTC/5614/2024	KRUPASINDHU SAHU VS LAND ACQUISITION OFFICER, ANGUL	ADV VS	// // ()
113	D-CONTC/31118/2024 CONTC/5615/2024	DAMBARU KHORA VS ANU GARG, DEVELOPMENT COMMISSIONER, W.R DEPT.	ADV. VS	// // ()

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114	D-CONTC/31562/2024 CONTC/5616/2024	MIHIR KUMAR NAYAK VS ANU GARG, IAS	ADV. VS	// 0 //
115	D-CONTC/31586/2024 CONTC/5617/2024	PANKAJINI BISWAL VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/31567/2024 CONTC/5618/2024	ARJUN KUMAR DAS VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
117	D-CONTC/31588/2024 CONTC/5619/2024	RENU MALLICK VS BHABANI SHANKAR CHAYANI, IAS	ADV. VS	// 0 //
118	D-CONTC/31583/2024 CONTC/5620/2024	SUMATI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
119	D-CONTC/27913/2024 CONTC/5621/2024	NANDITA PANDA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
120	D-CONTC/26662/2024 CONTC/5622/2024	SATYA BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
121	D-CONTC/26659/2024 CONTC/5623/2024	MAKUNDA BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
122	D-CONTC/26656/2024 CONTC/5624/2024	NARENDRA KUMAR GARANAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
123	D-CONTC/24739/2024 CONTC/5625/2024	M/S JAGRUTI VS RAJESH PRAVAKAR PATIL, I.A.S.	DAYANANDA MOHAPATRA VS	// 0 //
124	D-CONTC/26653/2024 CONTC/5626/2024	LAXMAN NAIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
125	D-CONTC/28073/2024	SUMAN DAS	ADV	//

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	CONTC/5627/2024	VS SIBANANDA MOHANTY, C.D.M AND .P.HO.ANGUL	VS	() //
126	D-CONTC/26648/2024 CONTC/5628/2024	HRUSHIKESH BEHERA VS ANU GARG, I.A.S.	ADV VS	// () //
127	D-CONTC/27052/2024 CONTC/5629/2024	MADAN CHANDRA NAYAK VS ANU GARG, IAS	ADV VS	// () //
128	D-CONTC/26667/2024 CONTC/5630/2024	HEENA KUMARI NAIK VS ANU GARG, I.A.S.	ADV VS	// () //
129	D-CONTC/26664/2024 CONTC/5631/2024	BIGYAN CHANDRA SAHOO VS ANU GARG, I.A.S.	ADV VS	// () //
130	D-CRLA/21563/2024 CRLA/713/2024	SRINIBAS BHOI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /211 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000110/2023
131	D-CRLA/20621/2024 CRLA/714/2024	ADITYA KUMAR ROUT@GUDU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK RURAL /343 /2022 DISTRICT & SESSIONS JUDGE,BHADRA Spl/0000188/2022
132	D-CRLA/20580/2024 CRLA/715/2024	TANKADHAR BUDHIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KORAPUT VIGILANCE /47 /2017 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000023/2017
133	D-CRLMC/19824/2024 CRLMC/2719/2024	SURESH CHANDRA PANDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P 2(C)CC/0000001/2018
134	D-CRLMC/20191/2024 CRLMC/2720/2024	PRASANTA KUMAR ROUT VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	SAMBALPUR VIGILANCE /65 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000011/2020
135	D-CRLMC/20883/2024 CRLMC/2721/2024	NITYANANDA DIGAL@NITYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /78 /2008 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000170/2008
136	D-CRLMC/19629/2024 CRLMC/2722/2024	JITENDRA SETHI @ JITU VS	MANAS KUMAR CHAND VS	KABISURYANAGAR /334 /2020 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G

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137	D-CRLMC/19084/2024 CRLMC/2723/2024	STATE OF ODISHA PRASANNA ROUTRAY VS STATE OF ODISHA	SOMANATH MITRA VS	Spl/0000117/2020 / /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000001/2018
138	D-CRLMC/20884/2024 CRLMC/2724/2024	UTKAL KESHARI PAUL@UTKALA KESHARI PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /75 /2024 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000075/2024
139	D-CRLMC/21075/2024 CRLMC/2725/2024	SUBASINI DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	RAMACHANDRAPUR /140 /2020 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000281/2020
140	D-CRLMC/18445/2024 CRLMC/2726/2024	SHRIRAM FINANCE L.T.D VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	CHAULIAGANJA /132 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000571/2024
141	D-CRLMC/21631/2024 CRLMC/2727/2024	KALINDINDI NARASIMHA RAJU VS SUBUDHI VENKATA RAO	RAKESH KUMAR DAS VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R ICC/0000006/2023
142	D-CRLMC/21248/2024 CRLMC/2728/2024	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /48 /2023 J.M.F.C.,RANPUR(Nayagarh) CRMC/0000041/2023
143	D-CRLMC/21363/2024 CRLMC/2729/2024	MD RAJA@MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /119 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000316/2023
144	D-CRLMC/21367/2024 CRLMC/2730/2024	SUSANTA MANDAR VS STATE OF ODISHA	PROMOD KUMAR NIGAM VS	BHANJANAGAR /180 /2016 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000356/2016
145	D-CRLMC/21537/2024 CRLMC/2731/2024	RASHMITA MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PURIGHAT /124 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000308/2023
146	D-CRLMC/21368/2024 CRLMC/2732/2024	MD RAJA@MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /251 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000670/2023
147	D-CRLMC/21371/2024 CRLMC/2733/2024	MD RAJA@MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /123 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000325/2023

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148	D-CRLMC/21376/2024 CRLMC/2734/2024	MD RAJA@MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /249 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(ODISHA) GR/0000660/2023
149	D-CRLMC/21011/2024 CRLMC/2735/2024	A. MAHALAXMI PATRO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BAIDYANATHPUR /140 /2022 DISTRICT & SESSIONS JUDGE,BERHAMPUR CRREV/0000015/2024
150	D-CRLMC/21512/2024 CRLMC/2736/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /105 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000770/2016
151	D-CRLMC/21034/2024 CRLMC/2737/2024	SASTHI BAGH@SASTIRAJ BAGH VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /107 /2015 ASST. SESSIONS JUDGE, KANTAMAL(BERHAMPUR) ST/0000028/2021
152	D-CRLMC/20406/2024 CRLMC/2738/2024	ANUPAMA NAG VS STATE OF ODISHA	PRABHAV BEHERA VS	BHAWANIPATNA TOWN /281 /2021 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000022/2024
153	D-CRLMC/21057/2024 CRLMC/2739/2024	HARENDRA CHAND VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BALASORE TOWN /114 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000111/2022
154	D-CRLMC/21340/2024 CRLMC/2740/2024	PANDA@ROHIT BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANGAPUR (ASKA) /53 /2016 A.D.J.,ASKA(Ganjam) ST/0000035/2017
155	D-CRLMC/21397/2024 CRLMC/2741/2024	REKHA DEVI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /159 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000002/2023
156	D-CRLMC/20937/2024 CRLMC/2742/2024	LAMBODAR KANHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /150 /2012 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI GR/0000388/2012
157	D-CRLMC/21079/2024 CRLMC/2743/2024	RAMAKRUSHNA SATAPATHY VS STATE OF ODISHA	DEVASHIS PANDA VS	BALICHANDRAPUR /358 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001815/2023
158	D-CRLMC/21586/2024 CRLMC/2744/2024	MILUBISOYI@MURALIDHAR BISOI VS STATE OF ODISHA	ABAKASH NANDA VS	BADAGADA /58 /2014 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000134/2014
159	D-CRLMC/21698/2024	JANHABA@RAJENDRA SETH	BHOJARAJ SETH	LOISINGHA(BOLANGIR) /323 /2020

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	CRLMC/2745/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000100/2020
160	D-CRLMC/21359/2024 CRLMC/2746/2024	KAPPA SRINU @K. SHRINIBASULU REDDY VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JARADA /191 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000288/2024
161	D-CRLMC/21117/2024 CRLMC/2747/2024	BAPI@NIHAR RANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2024
162	D-CRLMC/19976/2024 CRLMC/2748/2024	RAMESH PADHAN@RAMESH KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	RANPUR /177 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000084/2017
163	D-CRLMP/20272/2024 CRLMP/1081/2024	PRAVAT KUMAR SWAIN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	TIRTOL /158 /2023 () //
164	D-CRLMP/20722/2024 CRLMP/1082/2024	RASNARA KHATUN VS STATE OF ODISHA	SUBRAJIT MOHANTY VS	//0 () //
165	D-CRLMP/21873/2024 CRLMP/1083/2024	SUBHANANDA MOHANTY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	NAYAPALLI P.S. /423 /2024 () //
166	D-CRLREV/21028/2024 CRLREV/359/2024	SANKAR SAW@SHANKAR SAW VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /20 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000091/2024
167	D-CRLREV/21485/2024 CRLREV/360/2024	CH.BABULA PATRA VS NARAYAN PANIGRAHY	TATHAGATA SAHOO VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000061/2023
168	D-GUAP/28465/2024 GUAP/8/2024	RITA TRIPATHY VS PUSHPALATA TRIPATHY	PRADEEP KUMAR KHUNTIA VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur GMC/0000033/2018
169	D-MACA/29953/2024 MACA/696/2024	KANCHAN SAHOO VS SHAHNAWAZ AKHTAR	BIRANCHI NARAYAN RATH VS	// ADJ-CUM-3RD M.A.C.T., JHARSUGUDA Mac/0000053/2016
170	D-MACA/27156/2024 MACA/697/2024	M/S. RELIANCE GENERAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh)

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171	D-MACA/27160/2024 MACA/698/2024	BABULA MEHER M/S.RELIANCE GENERAL INSURANCE COMPANY LIMITED VS RABI MAHAKUD	G.P.DUTTA VS	Mac/0000046/2018 // A.D.J.,BOUDH(Baudh) Mac/0000044/2018
172	D-MACA/27154/2024 MACA/699/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR VS BIRENDRA PRADHAN	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh) Mac/0000047/2018
173	D-MACA/27149/2024 MACA/700/2024	M/S. RELIANCE GENERAL INSURANCE CO LTD. VS SAMBARU SETHI	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh) Mac/0000004/2019
174	D-MACA/27152/2024 MACA/701/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. VS DHRUB CHARAN DASH	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh) Mac/0000038/2018
175	D-MACA/27852/2024 MACA/702/2024	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD VS PARTIK AGARWAL	SOMNATH ROY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000086/2020
176	D-MACA/27851/2024 MACA/703/2024	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO. LTD VS PARTIK AGARWAL	SOMNATH ROY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000085/2020
177	D-MACA/27147/2024 MACA/704/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR VS MANOJ CHHANDA	G.P.DUTTA VS	// A.D.J.,BOUDH(Baudh) Mac/0000043/2018
178	D-MACA/27849/2024 MACA/705/2024	THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD VS ANIL AGRAWAL	SOMNATH ROY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000132/2019
179	D-MACA/25812/2024 MACA/706/2024	D.M., NEW INDIA ASSURANCE, BBSR VS ADYASHA PRIYADARSINI	G.P.DUTTA VS	// 3RD MACT,NAYAGARH(Nayagarh) Mac/0000020/2020
180	D-MACA/25762/2024 MACA/707/2024	MANAGER, LEGAL, CHOLAMANDALAM GENERAL INSURANCE CO.LTD. VS ASHA ROY	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000046/2020
181	D-MACA/26801/2024 MACA/708/2024	RELIANCE GENERAL INSURANCE CO. LTD. VS TRUPTIPRIYA MOHAPATRA	SUBRAT SATPATHY VS	// III MACT,BALASORE(Baleshwar) Mac/0000322/2021

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182	D-MACA/25774/2024 MACA/709/2024	D.M., NEW INDIA ASSURANCE, BBSR VS ADYASHA PRIYADARSINI	G.P.DUTTA VS	// 3RD MACT,NAYAGARH(Nayagarh) Mac/0000018/2020
183	D-MACA/27854/2024 MACA/710/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD VS SANTOSH KUMAR AGARWAL	SOMNATH ROY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000084/2020
184	D-MATA/25844/2024 MATA/257/2024	SIBANANDA JENA VS SASMITA NAHAK	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000086/2019
185	D-RSA/28354/2024 RSA/246/2024	BRUNDABAN SAHU VS SUSIL KUMAR PRADHAN	BAIBASWATA PANIGRAHI VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000020/2006
186	D-RVWPET/31384/2024 RVWPET/159/2024	PUNJAB NATIONAL BANK, BBSR VS TAX RECOVERY OFFICER 1, BBSR	RAMACHANDRA PANIGRAHY VS	// (//
187	D-TRP(C)/30402/2024 TRP(C)/192/2024	PRIYATAMA OJHA VS BHABANI SANKAR OJHA	AKSHAYA KUMAR SUBUDHI VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000121/2024
188	D-TRP(C)/30141/2024 TRP(C)/193/2024	MADHURI GANTHA @ BADIKA VS BIJAY BIDIKA	ARUN KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000007/2024
189	D-TRP(C)/30803/2024 TRP(C)/194/2024	M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD.,MAHARASTRA VS CHIEF ENGINEER(DPI AND ROADS),BHUBANESWAR	RAJJEET ROY VS	// DISTRICT AND SESSIONS JUDGE,MAL Arbp/0000001/2024
190	D-TRP(C)/26890/2024 TRP(C)/195/2024	PUNA BEHERA VS SUBAS CHANDRA BEHERA	RADHESHYAM PATRI VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000098/2023
191	D-WA/31020/2024 WA/2003/2024	STATE OF ODISHA VS MOHAN CHANDRA MOHANTA	Karunakar Das VS	// (//
192	D-WA/31096/2024 WA/2004/2024	STATE OF ODISHA VS MANMOHAN TRIPATHY	TARUN PATNAIK,A.S.C VS	// (//
193	D-WA/31244/2024	STATE OF ODISHA	SAILAZA NANDAN DAS()ASC	//

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	WA/2005/2024	VS	VS	0
		SUSHILA PADHI		//
194	D-WA/31245/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA(AGA)	//
	WA/2006/2024	VS	VS	0
		GAYA PRASAD MANDAL		//
195	D-WA/31247/2024	STATE OF ODISHA	DEBASISI NAYAK(AGA)	//
	WA/2007/2024	VS	VS	0
		JAGANNATH SAMAL		//
196	D-WA/31250/2024	STATE OF ODISHA	MANOJ KUMAR KHUNTIA(A.G.A)	//
	WA/2008/2024	VS	VS	0
		BIJAY KUMAR SAHOO		//
197	D-WA/31255/2024	STATE OF ODISHA	PURNA CHANDRA DAS(A.S.)	//
	WA/2009/2024	VS	VS	0
		CHINMAYA MALLICK		//
198	D-WA/31264/2024	STATE OF ODISHA	SIDHARH SANKAR MOAHAPATRA,A.S.C	//
	WA/2010/2024	VS	VS	0
		MEERA BAI BEHERA		//
199	D-WA/30383/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
	WA/2011/2024	VS	VS	0
		NARENDRA KUMAR PAIKARAY		//
200	D-WA/30641/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
	WA/2012/2024	VS	VS	0
		NAKULA DALEI		//
201	D-WA/30906/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2013/2024	VS	VS	0
		ANANTA KISHORE PRADHAN		//
202	D-WA/30907/2024	DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK.	PURNA CHANDRA DAS, A.S.C.	//
	WA/2014/2024	VS	VS	0
		CHINMAYA NAYAK		//
203	D-WA/30642/2024	STATE OF ODISHA	GYANARANJAN MOHAPATRA (A.S.C)	//
	WA/2015/2024	VS	VS	0
		KAILASH CHANDRA BARIK		//
204	D-WA/30644/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY (A.G.A)	//
	WA/2016/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/30657/2024 WA/2017/2024	AKHILA KUMAR NAYAK STATE OF ODISHA VS AGANI CHARAN GIRI	BIBHU PRASAD TRIPATHY(AGA) VS	// // ()
206	D-WP(C)/29159/2024 WP(C)/17718/2024	NARENDRA KUMAR BISWAL VS COMMISSIONER CUM SECY, R AND D.M. ANGUL	TRILOCHAN BARIK VS	// ()
207	D-WP(C)/22838/2024 WP(C)/17719/2024	MINA BIBI VS CANARA BANK, JAGATSINGHPUR BRANCH	YUVRAJ PAREKH VS	// ()
208	D-WP(C)/28612/2024 WP(C)/17720/2024	AKSHAY KUMAR SUTAR VS STATE OF ODISHA	BIDYADHAR MANSING VS	// ()
209	D-WP(C)/28730/2024 WP(C)/17721/2024	SARAT CHANDRA BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
210	D-WP(C)/25539/2024 WP(C)/17722/2024	KABITA MALLICK VS STATE OF ODISHA	DIGAMBAR SETHI VS	// ()
211	D-WP(C)/28881/2024 WP(C)/17723/2024	BISHNU@ BISHNU CHARAN PRADHAN VS MEMBER , BOARD OF REVENUE, ODISHA, BBSR	JNANA RANJAN KAR VS	// ()
212	D-WP(C)/29631/2024 WP(C)/17724/2024	GAJENDRANATH SARANGI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// ()
213	D-WP(C)/24975/2024 WP(C)/17725/2024	BIDYADHAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// ()
214	D-WP(C)/26336/2024 WP(C)/17726/2024	SUBASH CHANDRA PANDA VS UNION OF INDIA	TASKEEN QAMAR VS	// ()
215	D-WP(C)/29578/2024 WP(C)/17727/2024	TRINATHA SWAIN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// ()

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216	D-WP(C)/26286/2024 WP(C)/17728/2024	LAXMAN MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	D-WP(C)/28618/2024 WP(C)/17729/2024	NIHAR RANJAN CHARCHI VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
218	D-WP(C)/29521/2024 WP(C)/17730/2024	KASINATH PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
219	D-WP(C)/31826/2024 WP(C)/17731/2024	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
220	D-WP(C)/27593/2024 WP(C)/17732/2024	M/S.MAA MANGALA FLY ASH BRICKS,CUTTACK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
221	D-WP(C)/30529/2024 WP(C)/17733/2024	CHITTA RANJAN NAYAK VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
222	D-WP(C)/31773/2024 WP(C)/17734/2024	ALENA PATNAIK VS UNION OF INDIA	MANMAYA KUMAR DASH VS	// 0 //
223	D-WP(C)/30671/2024 WP(C)/17735/2024	BIRENDRA KUMAR BARIHA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	D-WP(C)/31565/2024 WP(C)/17736/2024	BISHNU PRASAD DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
225	D-WP(C)/31566/2024 WP(C)/17737/2024	SABYASACHI PARIDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
226	D-WP(C)/31625/2024 WP(C)/17738/2024	LAXMIKANTA NAYAK VS REGIONAL MANAGER, INDIAN BANK,KHURDA	SANJAY KUMAR DAS (2) VS	// 0 //
227	D-WP(C)/31045/2024	DR.SAILESH NARAYAN BEHERA	SOUBHAGYA SWAIN	//

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	WP(C)/17739/2024	VS DR.PRANATI NAYAK	VS	0 //
228	D-WP(C)/29706/2024 WP(C)/17740/2024	JASODA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
229	D-WP(C)/30005/2024 WP(C)/17741/2024	PRAHALLAD KUMAR JENA VS NATIONAL FACELESS ASSESSMENT CENTER, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
230	D-WP(C)/29978/2024 WP(C)/17742/2024	CHANDRAHASA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// 0 //
231	D-WP(C)/30836/2024 WP(C)/17743/2024	VEDANTA LIMITED VS UNION OF INDIA,NEW DELHI	PRASANTA KUMAR NAYAK VS	// 0 //
232	D-WP(C)/31701/2024 WP(C)/17744/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/30649/2024 WP(C)/17745/2024	SHREE AMBICA FODDER INDUSTRIES, JAGATPUR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
234	D-WP(C)/31221/2024 WP(C)/17746/2024	TOPHAN KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
235	D-WP(C)/31702/2024 WP(C)/17747/2024	PURNA CHANDRA PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
236	D-WP(C)/30751/2024 WP(C)/17748/2024	PARADEEP PHARMACY COLLEGE, JAGATSINGHPUR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
237	D-WP(C)/31703/2024 WP(C)/17749/2024	IPSITA MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
238	D-WP(C)/31315/2024 WP(C)/17750/2024	LALU LIMA VS	MANAS PATI VS	// 0

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239	D-WP(C)/30965/2024 WP(C)/17751/2024	STATE OF ODISHA JAYA PRAKASH JOSHI VS	LALATENDU SAMAL VS	// // 0
240	D-WP(C)/31317/2024 WP(C)/17752/2024	STATE OF ODISHA LAXMIDHAR ROUT VS	MANAS PATI VS	// // 0
241	D-WP(C)/29655/2024 WP(C)/17753/2024	STATE OF ODISHA KARUNAKAR BEHERA VS	NIRANJAN BISWAL VS	// // 0
242	D-WP(C)/31700/2024 WP(C)/17754/2024	STATE OF ODISHA BISHNU PRASAD PATNAIK VS	SAIBRATA RATH VS	// // 0
243	D-WP(C)/31466/2024 WP(C)/17755/2024	STATE OF ODISHA DIBYAJEET DASH VS	DR. BINODA KUMAR MISHRA VS	// // 0
244	D-WP(C)/31699/2024 WP(C)/17756/2024	UNION OF INDIA MANOJ KUMAR SAHOO VS	SAIBRATA RATH VS	// // 0
245	D-WP(C)/30638/2024 WP(C)/17757/2024	STATE OF ODISHA CHINMAY RANJAN BISWAL VS	KALPATARU PANIGRAHI VS	// // 0
246	D-WP(C)/31537/2024 WP(C)/17758/2024	STATE OF ODISHA PRANATI ROUT VS	CHANDAN MISHRA VS	// // 0
247	D-WP(C)/31737/2024 WP(C)/17759/2024	R.T.O.SAMBALPUR RAJESH BODDEDA VS	PARSURAM MOHAPATRA VS	// // 0
248	D-WP(C)/30277/2024 WP(C)/17760/2024	CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANADI COALFIELDS LIMITED, SAMBALPUR BASANTEE ORAM VS	RANJIT SAMAL VS	// // 0
249	D-WP(C)/31125/2024 WP(C)/17761/2024	STATE OF ODISHA SAGARIKA MAHARANA VS	KABIRAJ PRADHAN VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/31066/2024 WP(C)/17762/2024	SUKANTA KUMAR BHUYAN VS THE GOVT. OF ODISHA	BAMADEV BARAL VS	// 0 //
251	D-WP(C)/31784/2024 WP(C)/17763/2024	PRAVAT KUMAR SATPATHY VS USHARANI SAHOO	DEBASISH PATNAIK VS	// 0 //
252	D-WP(C)/30542/2024 WP(C)/17764/2024	SK. GOLAM HYDER ALLI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
253	D-WP(C)/31503/2024 WP(C)/17765/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
254	D-WP(C)/30596/2024 WP(C)/17766/2024	M/S. ALLIN SECURITY AND INTELLIGENCE SERVICES (ASIS), BBSR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// 0 //
255	D-WP(C)/31505/2024 WP(C)/17767/2024	ROHIT KUMAR PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
256	D-WP(C)/31538/2024 WP(C)/17768/2024	BHAGYADHAR RAY VS R.T.O., JAJPUR	CHANDAN MISHRA VS	// 0 //
257	D-WP(C)/31295/2024 WP(C)/17769/2024	DR. AMIYA KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	D-WP(C)/30600/2024 WP(C)/17770/2024	M/S. DEBARAJ MAHATAB, CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK II	KAJAL SAHOO VS	// 0 //
259	D-WP(C)/30789/2024 WP(C)/17771/2024	NEHRU SETH VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
260	D-WP(C)/31297/2024 WP(C)/17772/2024	SUNEMIA MAHANANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/31554/2024	BIJAYA KUMAR BEHERA	SITANSU MOHAN SINGH	//

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	WP(C)/17773/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31493/2024 WP(C)/17774/2024	ABHISHEK SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
263	D-WP(C)/29806/2024 WP(C)/17775/2024	KULDHAR BHAINSA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
264	D-WP(C)/31624/2024 WP(C)/17776/2024	DINESH KUMAR DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
265	D-WP(C)/31497/2024 WP(C)/17777/2024	LAXMIPRIYA BISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
266	D-WP(C)/29909/2024 WP(C)/17778/2024	MITANJALI DALEI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
267	D-WP(C)/31659/2024 WP(C)/17779/2024	NAMITA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
268	D-WP(C)/30163/2024 WP(C)/17780/2024	BISWAMITRA SETH VS COLLECTOR AND D.M. SONEPUR	JIBAN RANJAN DASH VS	// 0 //
269	D-WP(C)/30563/2024 WP(C)/17781/2024	SAROJ KUMAR DAS VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
270	D-WP(C)/31193/2024 WP(C)/17782/2024	M/S DWARAKA RESORTS PVT. LTD., CUTTACK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
271	D-WP(C)/30752/2024 WP(C)/17783/2024	NIGAR ALAM VS THE TAHASILDAR SADAR, CUTTACK	BISWANATH BEHERA VS	// 0 //
272	D-WP(C)/30577/2024 WP(C)/17784/2024	SONALI JENA VS	DHANOJ KUMAR SAHOO VS	// 0

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273	D-WP(C)/30124/2024 WP(C)/17785/2024	UNION OF INDIA LILIMA MALLICK VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// // ()
274	D-WP(C)/30786/2024 WP(C)/17786/2024	TULARAM BAG VS COLLECTOR SUNDERGARH	DEBASIS SAHOO VS	// () //
275	D-WP(C)/30746/2024 WP(C)/17787/2024	UMERI DISTILLERY PVT. LTD., KORAPUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
276	D-WP(C)/30754/2024 WP(C)/17788/2024	M/S SAIKRUPA COAL SUPPLIER VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	ASHOK KUMAR ROUT VS	// () //
277	D-WP(C)/31563/2024 WP(C)/17789/2024	NALINI KUMAR MOHANTY VS THE TAHASILDAR SADAR, CUTTACK	BISWANATH BEHERA VS	// () //
278	D-WP(C)/31206/2024 WP(C)/17790/2024	BANDANA BHATTA VS THE COLLECTOR, KHORDHA	BANAMALI SAHOO VS	// () //
279	D-WP(C)/31236/2024 WP(C)/17791/2024	RASMITA SWAIN VS THE AUTHORIZED PERSON, TATA AIA LIFE INSURANCE COMPANY LTD., MUMBAI	BHAGABAT PRASAD RATH VS	// () //
280	D-WP(C)/30213/2024 WP(C)/17792/2024	DULI KISKU VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
281	D-WP(C)/31296/2024 WP(C)/17793/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
282	D-WP(C)/31005/2024 WP(C)/17794/2024	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //
283	D-WP(C)/31831/2024 WP(C)/17795/2024	CHANDRAMANI MOHAPATRA VS CHAIRMAN AND MANAGING DIRECTOR, BHARAT PETROLEUM CORPORATION LTD., MAHARASTRA	SATYABRATA MOHANTY VS	// () //

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284	D-WP(C)/30544/2024 WP(C)/17796/2024	JYOTIBHUSAN BARIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
285	D-WP(C)/30318/2024 WP(C)/17797/2024	AUM VALLEY SCHOOL, TITILAGARH VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
286	D-WP(C)/30569/2024 WP(C)/17798/2024	TAPAN KULDIPIA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
287	D-WP(C)/30806/2024 WP(C)/17799/2024	KHAGAPATI RANA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
288	D-WP(C)/30310/2024 WP(C)/17800/2024	JAGANNATH BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/30896/2024 WP(C)/17801/2024	KUMAR SAHU VS THE COLLECTOR AND DISTRICT MAGISTRATE, BARAGARH	ABHISEK KEJARIWAL VS	// 0 //
290	D-WP(C)/31201/2024 WP(C)/17802/2024	DUSHASAN BARIK VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
291	D-WP(C)/30807/2024 WP(C)/17803/2024	KAILASH CHANDRA PANDUA VS COMMNR CONSOLIDATION, CUTTACK	SANJIB MOHANTY VS	// 0 //
292	D-WP(C)/31006/2024 WP(C)/17804/2024	JAGA BANDHU SAI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/30653/2024 WP(C)/17805/2024	YASODA PRADHAN VS PRINCIPAL SECY. TO GOVT. DEPT OF S AND ME, BBSR	SATYANARAYAN MOHAPATRA VS	// 0 //
294	D-WP(C)/30597/2024 WP(C)/17806/2024	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
295	D-WP(C)/31645/2024	DEBASMITA MISHRA	SAIBRATA RATH	//

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	WP(C)/17807/2024	VS STATE OF ODISHA	VS	() //
296	D-WPCRL/20270/2024 WPCRL/92/2024	SUCHITRA SARDAR VS STATE OF ODISHA	RITA SINGH VS	MOTU /67 /2024 () //
297	D-ABLAPL/20825/2024 ABLAPL/7754/2024	JIGAL KUMAR BISOYI @ JAGALA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /228 /2018 () //
298	D-ABLAPL/21047/2024 ABLAPL/7755/2024	CHIKU KHATEI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /362 /2024 () //
299	D-ABLAPL/20901/2024 ABLAPL/7756/2024	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	KENDRAPARA SADAR /747 /2023 () //
300	D-ABLAPL/21434/2024 ABLAPL/7757/2024	EKALABYA MUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JAMANKIRA /15 /2024 () //
301	D-ABLAPL/21104/2024 ABLAPL/7758/2024	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /611 /2024 () //
302	D-ABLAPL/21124/2024 ABLAPL/7759/2024	ASHUTOSH KAR VS STATE OF ODISHA	SUDHANSU SEKHAR PANDA VS	KANPUR /65 /2024 () //
303	D-ABLAPL/21504/2024 ABLAPL/7760/2024	SANGRAM PATNAIK @ DR. SANGRAM KESHARI PATNAIK VS STATE OF ODISHA	SANJIT MISHRA VS	KHANDAGIRI P.S. /283 /2024 () //
304	D-ABLAPL/21148/2024 ABLAPL/7761/2024	PRASANA BEHERA VS STATE OF ODISHA	BIJAY SWAIN VS	AIR FIELD P.S. /62 /2023 () //
305	D-ABLAPL/21518/2024 ABLAPL/7762/2024	OMM PRAKASH BAL @ OMM BAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KALINGA NAGAR /162 /2024 () //
306	D-ABLAPL/21520/2024 ABLAPL/7763/2024	TRINATH CHOUDHURY VS	PARTHA SARATHI NAYAK VS	MAHAKALPARA /162 /2024 ()

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307	D-ABLAPL/21581/2024 ABLAPL/7764/2024	STATE OF ODISHA ANITA LENKA VS	PRASANNA KUMAR PANDA VS	// / /0 ()
308	D-ABLAPL/21222/2024 ABLAPL/7765/2024	STATE OF ODISHA GOLAPI GOUDA VS	JAYAKRISHNA MOHAPATRA VS	// KODINGA /116 /2024 ()
309	D-ABLAPL/21536/2024 ABLAPL/7766/2024	STATE OF ODISHA SASHIKANTA SAHU VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /133 /2024 ()
310	D-ABLAPL/21230/2024 ABLAPL/7767/2024	STATE OF ODISHA MINARANI DAS VS	GOUTAM KUMAR ACHARYA VS	// BANSADA /78 /2024 ()
311	D-ABLAPL/21550/2024 ABLAPL/7768/2024	STATE OF ODISHA MANASH@MANAS JENA VS	ARUM KUMAR BEHERA VS	// RASGOBINDPUR /157 /2024 ()
312	D-ABLAPL/21292/2024 ABLAPL/7769/2024	STATE OF ODISHA ROHITA DALEI @ MUKUNDA DALEI VS	ANANGA KUMAR OTTA VS	// DHARMASALA /422 /2024 ()
313	D-ABLAPL/21582/2024 ABLAPL/7770/2024	STATE OF ODISHA BHUBANESWAR MOHAPATRA VS	SANDEEP RATH VS	// / /0 J.M.F.C.,PIPILI(Puri)
314	D-ABLAPL/21552/2024 ABLAPL/7771/2024	STATE OF ODISHA GULEKH THANAPATI VS	ABHILASH MISHRA VS	ICC/0000028/2023 BINIKA /250 /2024 ()
315	D-ABLAPL/21553/2024 ABLAPL/7772/2024	STATE OF ODISHA SURYAKANT SAHOO VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /352 /2024 ()
316	D-ABLAPL/21584/2024 ABLAPL/7773/2024	STATE OF ODISHA RINKU GHUSURI VS	CHANDAN SAMANTARAY VS	// RAMPUR (SONEPUR) /101 /2024 ()
317	D-ABLAPL/21626/2024 ABLAPL/7774/2024	STATE OF ODISHA NIKHIL PADHI VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /360 /2024 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/21629/2024 ABLAPL/7775/2024	NIKHIL PADHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /361 /2024 () //
319	D-ABLAPL/21589/2024 ABLAPL/7776/2024	AKHILA RAMAN MALLICK @ AKHILA KUMAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /229 /2024 () //
320	D-ABLAPL/21642/2024 ABLAPL/7777/2024	RAKSHYAK BEHERA@RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /446 /2023 () //
321	D-ABLAPL/19992/2024 ABLAPL/7778/2024	NILAKANTHA MANASINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /193 /2024 () //
322	D-ABLAPL/21644/2024 ABLAPL/7779/2024	RAMA MALIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /345 /2024 () //
323	D-ABLAPL/21645/2024 ABLAPL/7780/2024	BHAGABAN MALIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /345 /2024 () //
324	D-ABLAPL/21605/2024 ABLAPL/7781/2024	BISWAJIT BISWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /309 /2024 () //
325	D-ABLAPL/20820/2024 ABLAPL/7782/2024	SIGMA RANJAN PATTANAİK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /108 /2024 () //
326	D-ABLAPL/21656/2024 ABLAPL/7783/2024	BIJAYA KUMAR BISWAL@ BIJAY BISWAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /570 /2024 () //
327	D-ABLAPL/21062/2024 ABLAPL/7784/2024	DILLIP BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /122 /2024 () //
328	D-ABLAPL/21555/2024 ABLAPL/7785/2024	SUDARSAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
329	D-ABLAPL/21724/2024	SITANSU SEKHAR JENA	SAROJ KUMAR DASH	KHURDA MODEL /260 /2024

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	ABLAPL/7786/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21659/2024 ABLAPL/7787/2024	SESHADEV DASH @ SESHSDASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SONEPUR /119 /2024 () //
331	D-ABLAPL/21730/2024 ABLAPL/7788/2024	ROHIT YADAV VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /556 /2024 () //
332	D-ABLAPL/21556/2024 ABLAPL/7789/2024	PARTHA GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /516 /2024 () //
333	D-ABLAPL/21737/2024 ABLAPL/7790/2024	LAXMIMANI MUDULI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SORO /626 /2024 () //
334	D-ABLAPL/21294/2024 ABLAPL/7791/2024	NARSU @ NARSHU PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /908 /2023 () //
335	D-ABLAPL/21739/2024 ABLAPL/7792/2024	TRIDEV CHOUDHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHAKALPARA /162 /2024 () //
336	D-ABLAPL/21665/2024 ABLAPL/7793/2024	RAMA CHANDRA DASH VS GOVT. OF INDIA,MINISTRY OF FINANCE,DEPARTMENT OF REVENUE	ANIRUDHA DAS VS	/ /0 () //
337	D-ABLAPL/21413/2024 ABLAPL/7794/2024	BASANTA KUMAR GHANTI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /133 /2024 () //
338	D-ABLAPL/21470/2024 ABLAPL/7795/2024	BALABHADRA BEHERA VS STATE OF ODISHA	BISWANATH BEHERA VS	BOLAGARH P.S. /131 /2024 () //
339	D-ABLAPL/21788/2024 ABLAPL/7796/2024	PUSPALATA PARIDA VS STATE OF ODISHA(VIG.)	SURENDRA KUMAR SAHOO VS	CUTTACK VIGILANCE /61 /2014 () //
340	D-ABLAPL/21666/2024 ABLAPL/7797/2024	PURNA CHANDRA SETHI VS	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /60 /2024 ()

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341	D-ABLAPL/21499/2024 ABLAPL/7798/2024	STATE OF ODISHA BIKASHA MOHAPATRA VS	SAMARENDRA MOHANTY VS	// BIRIDI PS /196 /2024 ()
342	D-ABLAPL/21797/2024 ABLAPL/7799/2024	STATE OF ODISHA TUKUNA BEHERA VS	TAPAS KUMAR ACHARYA VS	// PURUSHOTTAMPUR /315 /2024 ()
343	D-ABLAPL/21559/2024 ABLAPL/7800/2024	STATE OF ODISHA BRAJABANDHU BISWAL VS	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /176 /2024 ()
344	D-ABLAPL/22078/2024 ABLAPL/7801/2024	STATE OF ODISHA CHHAYA NAIK VS	ANITA SAHOO VS	// KHANDAPARA /168 /2024 ()
345	D-ABLAPL/21562/2024 ABLAPL/7802/2024	STATE OF ODISHA SAHED ALI KHAN @ JAHED VS	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /50 /2024 ()
346	D-ABLAPL/21566/2024 ABLAPL/7803/2024	STATE OF ODISHA NILOTPOLA MOHAPATRA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /310 /2024 ()
347	D-ABLAPL/21722/2024 ABLAPL/7804/2024	STATE OF ODISHA KASTESWAR KHATUA VS	DEBABRATA DASH VS	// / /0 SPECIAL JUDGE,BAUDH(Baudh)
348	D-ABLAPL/21572/2024 ABLAPL/7805/2024	STATE OF ODISHA SRUTIKANTA DHAL @ SUKUTA VS	BISWABHUSAN DAS VS	2(A)CC/0000018/2022 BALICHANDRAPUR /395 /2024 ()
349	D-ABLAPL/21815/2024 ABLAPL/7806/2024	STATE OF ODISHA DAYANIDHI SAHOO VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
350	D-ABLAPL/21723/2024 ABLAPL/7807/2024	STATE OF ODISHA SWAPNA SAHU @ SAPNA SAHU VS	BIJAY KUMAR BEHERA VS	2(A)CC/0000060/2024 BARGARH RURAL /157 /2023 ()
351	D-ABLAPL/21574/2024 ABLAPL/7808/2024	STATE OF ODISHA GAGAN MALLIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	// SALIPUR /300 /2024 () //

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352	D-ABLAPL/21417/2024 ABLAPL/7809/2024	SNEHALATA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /133 /2024 () //
353	D-ABLAPL/19670/2024 ABLAPL/7810/2024	OMM @ OMM PRAKASH BEHERA VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	BADACHANA /317 /2024 () //
354	D-ABLAPL/21438/2024 ABLAPL/7811/2024	BIMAL @ BULU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /140 /2024 () //
355	D-ABLAPL/21472/2024 ABLAPL/7812/2024	ALAMGIR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LALBAG /79 /2024 () //
356	D-ABLAPL/21602/2024 ABLAPL/7813/2024	SIPUNU PANIGRAHI VS STATE OF ODISHA	SOUMYA SUCHARITA DEO VS	/ /0 () //
357	D-ABLAPL/19963/2024 ABLAPL/7814/2024	SHANKAR DAS VS STATE OF ODISHA	AMIT BISWAL VS	ORKEL /201 /2024 () //
358	D-ABLAPL/20860/2024 ABLAPL/7815/2024	PRASANTA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /308 /2024 () //
359	D-ABLAPL/21608/2024 ABLAPL/7816/2024	MANTU @ PRAVAT JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /299 /2024 () //
360	D-ABLAPL/20863/2024 ABLAPL/7817/2024	BASANTA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /308 /2024 () //
361	D-ABLAPL/20927/2024 ABLAPL/7818/2024	BHABANI SHANKAR DAS VS STATE OF ODISHA	AJAYA KUMAR JENA VS	SORO /360 /2024 () //
362	D-ABLAPL/21494/2024 ABLAPL/7819/2024	KANHA MALIK @ KANHU MALLIK @ KANHU CHARAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /321 /2024 () //
363	D-ABLAPL/21142/2024	NALINIPRAVA SAMARTHA	BYOMAKESH TRIPATHY	BALIANTA P.S. /293 /2024

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	ABLAPL/7820/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21165/2024 ABLAPL/7821/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /252 /2024 () //
365	D-ABLAPL/21546/2024 ABLAPL/7822/2024	TARESWAR BHOLA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ASKA /472 /2024 () //
366	D-ABLAPL/21180/2024 ABLAPL/7823/2024	SATISH KUMAR MISHRA VS STATE OF ODISHA	SARFARAZ AHMED VS	GOSANINUAGAM /4 /2018 () //
367	D-ABLAPL/21335/2024 ABLAPL/7824/2024	KAMARAJU KHARA @ KHARA KAMARAJU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANDHUGOAN /66 /2024 () //
368	D-ABLAPL/22116/2024 ABLAPL/7825/2024	SUSHANTA KUMAR BARIK VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /18 /2023 () //